NOT ICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person **at the Principal Seat at Bombay** that **on 18th July 2025 :**

Ι

"In the First Session, Court working hours will be from 11.00 a.m. to 1.30 p.m."

Π

"In the Second Session, Court working hours will be from 3.00 p.m. to 4.00 p.m."

Dated this 16th day of July 2025

By Order

sd/-

(A. H. Laddhad) Prothonotary & Sr. Master High Court, Original Side, Bombay. sd/-

(H. M. Bhosale) Registrar (Judl-I) High Court, Appellate Side, Bombay.